

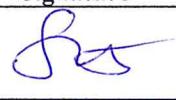
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.40/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.44/2009
NAME OF THE COMPANY	Shubham Transcocenic Pvt Ltd.
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shubham Transcocenic Pvt Ltd. & (5) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM for S. Chidambaram	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Ld. Counsel for the Petitioner Company.

Post the case on 14.03.2018.



Member (T)



Member (J)

Binnu